# <u>COURT - I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 241 of 2016 & IA NOS. 520 AND 361 OF 2016

## Dated: 9th May, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Adani Power Maharashtra Ltd. Vs.			Appellant(s)
Maharashtra Electricity Regulatory	ission & Anr.	Respondent(s)	
Counsel for the Appellant(s)	:	Mr. J.J.Bhatt, Sr. Ad Ms.Poonam Verma Ms. Nishtha Kumar	lv.
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan for R.1	
		Ms. Deepa Chawan Ms. Kiran for R.2	a/w
		Mr. M.G.Ramachan	dran

# ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>26.07.2017</u> at 2.30 p.m.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

Ms. Anushree Bardhan for R.3